

ITEM NO.1  
PIL

COURT NO.7

SECTION

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) NO(s). 79 OF 2005

OCCUPATIONAL HEALTH & SAFETY ASSOCIATION                      Petitioner(s)

VERSUS

UNION OF INDIA & ORS.    Respondent(s)

(With office report)

Date: 05/12/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN  
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Mr. Divya Jyoti, Adv.  
for Ms. Jyoti Mendiratta, Adv.

For Respondent(s)

Mr. P.P. Malhotra, ASG  
Ms. Kiran Bhardwaj, Adv.  
Ms. Padmalakshmi Nigam, Adv.  
Mr. S.N. Terdal, Adv. (NP)  
Mr. D.S. Mahra, Adv. (NP)  
  
Mr. V.K. Verma, Adv.

UPON hearing counsel the Court made the following  
O R D E R

As prayed, put up after the ensuing winter vacation.

| (N.S.K. Kamesh)

| | (Renuka Sadana)

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| Court Master

| | Court Master

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